

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 299 OF 2018
& IA NOS. 1289, 1288 & 1290 OF 2018

Dated: 31st October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Airkonnect Networks Pvt. Ltd.

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Rimali Batra
Ms. Shruti Awasthi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishan for R-1

ORDER

Finally, two weeks' time is granted to file memo.

List the matter on **16.11.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/kt